

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2754
ANSWERED ON:07.02.2014
SEIZURE OF DRUGS
Yadav Shri Ranjan Prasad

Will the Minister of FINANCE be pleased to state:

- (a) the details and quantity of drugs seized by narcotics department during the last two years drug and value-wise;
- (b) the modus operandi in this regard;
- (c) whether data relating to prosecution and action taken thereon is maintained by the Government; and
- (d) if so, the details thereof for the same period?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D.SEELAM)

(a): The details of quantity of major drugs seized and reported during the last two years by the drug law enforcement agencies of the country and average indicative price are tabulated below.

Sl. No.	Name of the Drugs	2012 (In Kg)	2013 (In Kg)	Price per Kg (In Rs.)
1	Opium	3,625	1,785	50,000
2	Heroin	1,033	1,492	10,00,000
3	Morphine	263	5	5,00,000
4	Ganja	77,149	71,648	8,000
5	Hashish	3,385	3,546	50,000
6	Cocaine	44	47	50,00,000
7	Methaqualone	216	1,823	2,00,000
8	ATS	40	80	10,00,000
9	Acetic Anhydride	363	201	50,000
10	Ephedrine		4,393	3,739 1,00,000

Note:- Since drug trafficking is a clandestine activity, the value of the seized drugs depends upon the origin, destination, purity, amount of risk factor etc. Therefore, the exact value of seized drugs cannot be quantified. Prices indicated above are only average estimates.

(b): The generally observed modus operandi of the seized drugs during the last two years include concealment in baggage, through courier parcels, concealment in vehicles, concealment in person, throwing of drug consignments over the fence in border area, concealment in plastic pipe and sent to border area, etc

(c) & (d): The details of prosecution and action taken thereon during the last two years is tabulated as under:

Year	No. of person Prosecuted	No. of persons convicted	No. of persons acquitted
2012	16264	9227	4721
2013	17401	8868	3682